

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT - IV

32.

C.P.(IB)-3030/2019

CORAM :

SHRI RAJASEKHAR V.K.
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING HELD ON **23.10.2019**

Name of the Parties: Phorum Jewels Ltd

SECTION 10 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

1. There has been no representation in the matter and the matter was called on 06.09.2019, 17.09.2019, 10.10.2019 and even today. It appears that the petitioner is not interested in pursuing in the matter and hence the matter is **dismissed for default.**

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
RAJASEKHAR V.K.
Member (Judicial)

23.10.2019/svr